



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

OA No. 061/834/2020
(Dy No. 3848/2020)

This the 22nd day of September, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)

Jaffar Hussain Shah (Age 58 years) son of Wali Hyder Shah, R/o Gundi Sadian, Karnah, District Kupwara.
Presently posted as head constable at 324/AP 7th Bn. Channi, Jammu

.....Applicant
(Advocate: Sri Mohd. Saleem Mir)

Versus

1. Union Territory of J&K, through Commissioner Secretary to Government, Home Department, Civil Secretariat, Jammu/Srinagar.
2. Additional Director General of Police (Armed), J&K, Srinagar/Jammu.
3. Inspector General of Police (Armed) Range, Jammu.
4. Deputy Inspector General of Police (Armed), Range Jammu.
5. Commandant AP 7th Bn. Channi, Jammu.

.....Respondents
(Advocate: Mr. Amit Gupta, AAG)

O R D E R**By: Hon'ble Mr. Anand Mathur, Member (A):**

In the present O.A, the applicant Jaffar Hussain seeks a direction to the respondents to consider his representation dated 27.01.2014 and 07.02.2020 for grant of promotion to the applicant.

2. Looking into the limited relief sought by the applicant, O.A is disposed of with direction to the respondents to consider the aforementioned representations of the applicant within a period of four weeks from the date of receipt of certified copy of this order by way of reasoned and speaking order under intimation to the applicant. It is made clear that we have not entered into the merit of the case.

3. In view of the above direction, the OA is disposed of. No costs.

**(Mr. Anand Mathur)
Member (A)**

**(Rakesh Sagar Jain)
Member(J)**

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